

received any official communication in this behalf. Reports appearing in the newspapers, however, indicate this.

(b) to (d). It is not advisable to undertake examination of any demand on the basis of newspaper reports. The question of oil economy is being looked into by an Official Committee.

**Proposal for Control Over Agricultural Property**

601. SHRI N. R. DEOGHARE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government propose to control agricultural property in the country ; and

(b) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The State Governments have been exercising control over agricultural property by enacting legislation for abolition of intermediary rights, tenancy reforms, land ceiling, consolidation of holdings, etc.

**Alleged Sale of Russian Tractors by Farmers of Gondia at Black Market Price to Punjab Farmers**

603. SHRI BABURAO PATEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that many farmers of the Gondia District who had acquired Russian tractors at controlled price in their capacity as "cooperative workers" have sold these tractors to Punjabi farmers taking a black market profit of Rs. 7,000/- per tractor ; If so, how many such transactions have come to the notice of the Government and the names of the culprits who sold the tractors ;

(b) the steps taken against these black marketeers, if not, the reasons therefor ; and

(c) the reasons why a ban of at least three years is not imposed on the release of tractors and the reasons why tractors are not registered and given number plates like motor cars ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The required information is being collected from the State Agro-Industrial Corporation and will be laid on the Table of the Sabha after it is received.

(c) The matter is under active consideration of Government.

**Buffer Stock of Sugar**

603. SHRI BABURAO PATEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total quantity and value of sugar stocks that have accumulated in the sugar factories as a result of increase in production during 1969-70 ;

(b) whether it is a fact that the Sen Commission had in 1965 recommended to Government that it should build up buffer stock to ensure supply for years of deficit ;

(c) if so, the reasons why these recommendations were not implemented ; and

(d) when the Deep Narain Sinha Commission will submit its report and the salient features of the report, if already submitted ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The stock of sugar with factories as on 22nd October, 1970, other than of the current year (1970-71) production was 18.00 lakh tonnes of an estimated value of Rs. 225 crores.

(b) Yes, Sir.

(c) As releases from sugar factories for sale are regulated by Government, carryover stock with factories, larger than the normal requirements, serve as buffer stocks. These could not be built up during 1966-67 and 1967-68 due to inadequate sugar production. The carry-over was 13.04 lakh tonnes at the end of 1968-69 and 20.89 lakh tonnes at the end of 1969-70.

(d) The Commission is required to submit its report to Government by the 31st August, 1971.